



Recovery Division  
Southern Regional Office

Tel: 044-2888 0222  
Email ID: [recoverysro@sebi.gov.in](mailto:recoverysro@sebi.gov.in)

**Order releasing of Bank/Post office Accounts, Demat Accounts and Mutual Fund Folios**

**Attachment Proceeding No. 15206 & 15207 of 2026**  
**Recovery Certificate No. 6710 of 2023**

**The Principal Officer/Chairman & Managing Director / CEO**

All the Banks/Post Offices in India  
NSDL/CDSL, Mumbai  
All Mutual Funds  
The Postmaster of all the Post Offices in India

1. Whereas **Recovery Certificate No. 6710 of 2023** dated **June 26, 2023** had been drawn up by the Recovery Officer, against **S Ravi Chandran (PAN - ATCPR1127L)** for a sum of **Rs. 10,61,000/-** along with interest and costs in respect of the said certificate in the above Recovery Proceedings.
2. And whereas Notice of Attachments in the above proceedings were issued vide AP No. **15206 & 15207 of 2026** dated **March 10, 2026** attaching the bank/post office accounts /demat accounts / mutual fund folios of the Defaulter;
3. And whereas SEBI has now recovered a sum of **Rs. 12,31,320/-** (Rupees Twelve Lakhs Thirty One Thousand Three Hundred and Twenty only) which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank/Post office accounts/ Lockers, Demat Accounts and Mutual Fund Folios of **S Ravi Chandran (PAN - ATCPR1127L)** attached, if any, pursuant to the above said notice/s of attachments.

Given under my hand and seal at Chennai on this **March 17, 2026**.

Seal



Copy to:

**S Ravi Chandran**  
No 15, 6th Cross Street,  
Karpagam Gardens, Adyar,  
Chennai – 600020

Recovery Officer

**मोहम्मद साजिद**  
**MOHD SAJID**

**वसूली अधिकारी एवं उप महाप्रबंधक**  
**Recovery Officer & Dy. General Manager**  
**भारतीय प्रतिभूति और विनियम बोर्ड, चेन्नई**  
**Securities and Exchange Board of India, Chennai**